

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 324/MP/2018

Subject : Petition under Section 79(1)(b) of the Electricity Act, 2003 read with Article 7(2)(b) of the Power Purchase Agreement dated 26.12.2005.

Petitioner : Udupi Power Corporation Ltd

Respondents : Power Company of Karnataka Ltd. & Ors

Petition No. 325/MP/2018

Subject : Petition under Section 142 read with Section 79(1)(b) and (f) of the Electricity Act, 2003 read with Article 7.2(b) of the Power Purchase Agreement dated 26.12.2005.

Petitioner : Udupi Power Corporation Ltd

Respondents : Power Company of Karnataka Ltd. & Ors.

Date of Hearing : 20.8.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Amit Kapur, Advocate, UPCL
Ms. Abiha Zaidi, Advocate, UPCL
Shri Amit Mittal, UPCL
Shri Harish Priyani, UPCL
Shri Saunak Rajguru, UPCL
Shri M.G. Ramachandran, Senior Advocate, PCKL
Ms. Tanya Sareen, Advocate, PCKL
Shri Shikhar Saha, Advocate, PCKL
Shri Arunav Patnaik, Advocate, PCKL
Ms. Chithravathy, PCKL
Shri Balaji Srinivasan, Advocate, BESCO
Ms. Pallavi Sengupta, Advocate, BESCO

Record of Proceedings

Learned counsel for the Petitioner and learned senior counsel for the Respondent, Power Company of Karnataka Ltd. handed over the copy of the note on arguments and advanced their extensive arguments in support of their contentions by relying on the clauses of PPA, and Judgments & orders of the Hon`ble Supreme



Court and the Commission and reiterated the submissions made in their respective note on arguments.

2. Based on the request of the learned senior counsel and learned counsel for the parties, the Commission directed the Petitioner and the Respondents to file their respective written submissions, on or before, 3.9.2019 with copy to the each other. The Commission directed that due date of filing written submissions should be strictly complied with. No extension shall be granted on that account.

3. Subject to the above, the Commission reserved order in both Petitions.

By order of the Commission

**sd/-
(T.D. Pant)
Deputy Chief (Legal)**

